

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 229**  
**32(ND)/2010**

**IN THE MATTER OF:**

**Ranjan Cosmetics (Madras) Ltd.**

...

**Applicant/Petitioner**

**Versus**

**SRM Infrastructure**

...

**Respondent**

**Under Section: 397/398 Comp. Act**

**Order delivered on 05.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Aman Varma, Adv. Riya Wasade

**For the Respondent** : Adv. Abhishek Arora

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

It is already 4:35 pm, the hearing is deferred to 12.07.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**